

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 03.06.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|-------------------------------------|---|---|--------------------------------|
| 1. | Comp App (AT)(CH)(Ins) No. 92/2021 | C. Somaiah Nadar Vs P dot G Constructions P Ltd & another | P. V. Sudakar V. Anand | |
| 2. | Comp App (AT) (CH)(Ina) No. 93/2021 | Sri Indra Power Energies Limited Vs Gonugunta Murali RP of Sri Indra Power Energies Limited | K. Gowtham Kumar Sricharan Rangarajan Athiban Vijay | |

For Admission (after notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|-------------------------------|--|
| 3. | Comp App. (AT) (CH) (Ins) No. 12/2021/TR | Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others | Dr. B. Manoj Kumar | TSN Raja R1 |
| 4. | Comp App. (AT) (Ins) No. 41/2021/TR | Amaravathi Textils Private Limited Vs VBC Industries Limited & others | Akshat Singh | Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annessh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 3 |

| | | | | |
|----|--|---|----------------------------------|--|
| 5. | Comp App. (AT) (Ins) No. 59/2021/TR | Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others | Shruti Munjal | Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd) |
| 6. | Comp App. (AT) (Ins) No. 66/2021/TR | Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others | Kunal Godhwani Gaurav Mitra | Ankur Kandelwal Himanshu Handa - R1(RP) |
| 7. | Comp. App (AT) (CH) (Ins) No. 42/2021 | Bijoy Prabbhakaran Pulipra Vs State Tax Officer(Works Contract | Bijoy Prabbhakaran Pulipra | |
| 8. | Comp App (AT) (CH) (Ins) No. 51/2021 | Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another | S. Manjula Devi | |
| 9. | Comp App (AT) (CH) (Ins) No. 52/2021 | KCP. Shivraman V M/s. Subramaniam Aneetha | R. Sowmya S. Varshini | |

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)
(Chennai Bench)